COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 54 OF 2016 & IA NO. 140 OF 2016
APPEAL NO. 41 OF 2016 & IA NO. 106 OF 2016
APPEAL NO. 73 OF 2016 & IA NO. 180 OF 2016
APPEAL NO. 122 OF 2016 & IA NO. 278 OF 2016

Dated: 4th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

A.NO. 54 of 2016 & IA No. 140 of 2016

Chhattisgarh State Load Despatch Centre (SLDC) …Appellant(s)
Vs.
Central Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro

Counsel for the Respondent(s) : -

Appeal No. 41 of 2016 & IA No. 106 of 2016

The Superintending Engineer (Operation),
State Load Despatch Centre, Gujarat …Appellant(s)
Vs.
Central Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : -

Appeal No. 73 of 2016 & IA No. 180 of 2016

State Load Despatch Centre,
M.P. Power Transmission Corporation Ltd. … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant(s) : Mr. Asshish Anand Bernad
Mr. Paramhans

Counsel for the Respondent(s) : Mr. Nimesh KumarJha for R.4

A. No. 122 of 2016 & IA No. 278 of 2016

Maharashtra State Load Despatch Centre (MSLDC) …Appellant(s)
Vs.
Central Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

List these matters on ***01.08.2017***. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt